TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA

GO VERNMENT OF INDIA MINISTRY OF FINANCE (DEPARTMENT OF REVENUE)

New Delhi, the

NOTIFICATION INCOME_TAX

(F.No.203/ -ITA.II) : Office Notification No Westitution mentioned below has been approved by Department of ation that the Scientific & Industrial Research, New Jelhi, the Prescribed Authority for the purposes of clause () of sub-section (1) of read with Rule 6 of the Income-tax Rules, 1962 under the category

- subject to the following conditions :-" College"
 - That the Characters Cadeny of Engineering and Educational will maintain a separate account of the sums received by i) it for scientific research.
 - ii) That the said of its scientific research activities to the Prescribed Authority for every financial year in such forms as may be laid down and intimated to them for this purpose by 30th April each year.
 - iii) That the said will submit to the Prescriped Authority by 30th June each year a copy of their audited will submit to the Prescribed annual accounts showing their total income and expenditure and balance sheet showing its assets liabilities with a copy of each of these documents to the concerned Commissioner of Income-tax.
 - That the said will apply to Central Board of Direct Taxes, Ministry of Finance, (Department of iv) Revenue), New Delhi, 3 months in advance before the expiry of the approval for further extension. Applications received after the date of expiry of approval are liable to be rejected.

INSTITUTION

"Maharashtra Academy of Engineering and Educational Research (Mahamashtra Institute of Technology), 983/2, Sarae Nagar, Flat No. A-11, Pune-411 002."

Contd.... 2/-

This Notification is effective for a period from

17-3-26 to 31-0-60

Copuly Secretary to the Cout. of India

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- 2. Director of Inspection (Inv.)/(Spl.Inv.)/IT&Audit/RS&PR/Vigilance/Intelligence/Recovery/Survey/P&PR, New Delhi.
- 3. Directorate of O & M Services (Income-tax), Aiwan-E-Ghalib, Mata Sundri Lane, New Delhi.
- The Secretary, Department of Scientific & Industrial Research, Technology Bhavan, New Mehrauli Road, New Delhi with reference to their O.M. No.

dated

- 5. The Joint Secretary & Legal Adviser, Ministry of Law, Shastri Bhavan, New Delhi.
- 6. The

Managines Academy of Condomnessing & Educational December 1997, James Nagar 1998.

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Copperty Secretary to the Costs of India

/Bamola/